

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/17/IB/18
PETITION NUMBER : CP/511/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : V. NAGARAJAN
NAME OF THE RESPONDENT(S) : ICICI BANK LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. SURESH	Counsel for Respondent	
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ORDER

Counsels for both the parties are present. Counsel for the Applicant shall file rejoinder on next date of hearing. Matter is posted for final hearing. Put up on 08.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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